

**GOVERNMENT OF INDIA
TEXTILES
LOK SABHA**

UNSTARRED QUESTION NO:806
ANSWERED ON:05.12.2003
RECONSTRUCTION PACKAGE COMMITTEE
V. VETRISELVAN

Will the Minister of TEXTILES be pleased to state:

- (a) whether the Government had constituted a 10-member implementation committee for the smooth implementation of the recently announced debt reconstruction package for the textiles industry;
- (b) if so, the terms of reference made to this committee;
- (c) to what extent the committee would monitor the progress of the debt reconstruction package implementation and also study the issues that may be brought before it periodically; and
- (d) by when the committee is likely to submit its recommendations?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRI GINGEE N. RAMACHANDRAN)

(a) to (d) In order to ensure smooth implementation of the package for textile reconstruction and to encourage eligible industries to approach banks/financial institutions an Implementation Committee under the Chairmanship of Secretary(Textiles) with the following members has been constituted:-

- (i) Joint Secretary, Department of Banking;
- (ii) Textile Commissioner;
- (iii) Secretary General, the Indian Cotton Mills Federation (ICMF);
- (iv) An industry representative from ICMF;
- (v) A representative from South India Mills Federation(SIMA);
- (vi) A representative from Indian Spinners Association;
- (vii) Chairman, ICICI or his nominee;
- (viii) Chairman, State Bank of India or his nominee;
- (ix) Joint Secretary, Ministry of Textiles-Member-Convener.

The above Committee is not expected to submit any recommendation. It will monitor the progress of the package and examine various issues on regular basis.